

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Thursday, the 12th March, 2015.**

Refund of Vat

- 9. SH. KARAN SINGH DALAL, M.L.A. :**Will the Excise and Taxation Minister be pleased to state :-
- a) whether any excess refund of vat has been made in the Excise and taxation Department during the last five years in the State;
 - b) if so, the total amount involved with details thereof ; and
- whether any action has been initiated or proposed to be initiated against the erring officials, firms and other persons involved ?

**Chandigarh:
The 7th March, 2015**

**SUMIT KUMAR,
Principal Secretary,
Haryana Vidhan Sabha**

